

FORM B
PUBLIC ANNOUNCEMENT

*(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
AUGVER DIGITAL SOLUTIONS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Augver Digital Solutions Private Limited
2.	Date of Incorporation of Corporate Debtor	18/01/2017
3.	Authority under which Corporate Debtor is incorporated/registered	ROC-Bangalore
4.	Corporate identity number/Limited liability identity number of Corporate Debtor	U74999KA2017PTC099277
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	No. 719, 1st Floor, 17th Main, 38th Cross 4th T Block, Jayanagar, Bangalore, Bangalore, Karnataka, India, 560041
6.	Date of closure of Insolvency Resolution Process	29th January, 2026
7.	Liquidation commencement date of Corporate Debtor	29th January, 2026
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Ramamoorthi Srinivasan, IBBI/IPA-001/IP-P01163/2018-2019/11916
9.	Address and E-mail of the Liquidator, as registered with the Board	E 902, Mantri Tranquil ,Off Kanakapura Road, ,Gubbalala ,Bangalore, Karnataka, 560061, e-mail: Usne902@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	E 902, Mantri Tranquil ,Off Kanakapura Road, ,Gubbalala ,Bangalore, Karnataka, 560061, e-mail: Usne902@gmail.com
11.	Last date for submission of claims	4th March 2026

Notice is hereby given that the National Company Law Tribunal (Bengaluru Bench) has ordered the commencement of liquidation of the **Augver Digital Solutions Private Limited** on **29th January 2026**.

The stakeholders of **Augver Digital Solutions Private Limited** are hereby called upon to submit their claims with proof on or before **4th March 2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Ramamoorthi Srinivasan
IBBI/IPA-001/IP-P01163/2018-2019/11916

Liquidator
Augver Digital Solutions Private Limited

Dated 02-02-26
Place:Bangalore